## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5010
ANSWERED ON:20.12.2002
WELFARE SCHEMES UNDER INFRASTRUCTURE DEVELOPMENT
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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the welfare schemes being run by his Ministry under the 'Infrastructure Development Scheme' under the 'Welfare Schemes for other';
- (b) the formula adopted by the Government for providing loans/grants and other financial assistance for these schemes alongwith the details of contribution provided by the State Government for these schemes;
- (c) the schemes being implemented directly by the Central Government, State Government and other voluntary organisations separately in Rajasthan since 1.4.1998 under the `Infrastructure Development`; and
- (d) the funds provided by the Union Government in the form of loans/grants / and other means year-wise, scheme-wise and agency-wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

- (a) &(b) Ministry of Commerce and Industry is running the following Infrastructure Development Schemes:
- (1) Growth Centre Scheme: Under this scheme growth centres are proposed to be developed throughout the country which would be provided with basic infrastructure facilities like power, water, telecommunication, sewage, effluent disposal etc. enabling them to attract industries. The growth centres approved by the Government of India are to be developed by the State Governments with Central assistance of Rs. 10 crores per centre (Rs. 15 crores in the case of North Eastern region). A token amount of Rs. 50 lakh is released at the time of sanction of the Growth Centre. Subsequent Central Assistance is released in instalments based on the progress demonstrated by the individual Growth Centre.
- (2) Industrial Parks Scheme is for setting up of Industrial Park/Industrial Model Town/Growth Centre for development of Infrastructure facilities including common facilities. The scheme provides tax incentives. No loans/grants are provided under the scheme.
- (3) Assistance to States for Development of Export Infrastructure and other activities (ASIDE Scheme): The Scheme aims a providing assistance to States for creating appropriate infrastructure for development and growth of exports.
- (c) & (d): The following schemes are being implemented by Central Government in Rajasthan:

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I. Growth Centre Scheme
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1999-00 250 - 200 - -

II. Integrated Infrastructure Development Scheme

III. Critical Infrastructure Balancing Scheme

 ${\tt IV.} \quad {\tt Export \ Promotion \ Industrial \ Park}$ 

V. Assistance to State for Developing Export Infrastructure and allied activities (ASIDE). Critical Infrastructure Balance Scheme and Export Promotion Industrial Park Scheme have been merged with ASIDE Scheme from the year 2002-03.

The year wise fund release to the above schemes is as follows:

Central Government Grants/Loans since 1.4.1998

Year Growth Centre IID Centres CIB Scheme EPIP ASIDE (Equity) (Grant) (Grant) (Grant) (Grant)

1998-99 100 248.50 350 - -

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2000-01 - - - - - - - 2001-02 - 25.00 - - - - 2002-03 - - 239.15# Rs.600# lakh provided out of ASIDE scheme
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Rs. 600 lakh has been released to RIICO for EPIP Boranada through State Govt.

 $\sharp$  These two schemes have been merged in ASIDE Scheme with effect from 2002-03.